DEVELOPMENT COUNCIL FOR TEXTILE MACHINERY

*234. SHRI M. P. BHARGAVA: Will

the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received a demand from the textile machinery manufacturing industry for establishment of a Development Council; and

(b) if the answer to part (a) above be in the affirmative, what steps Government propose to take in the matter?

THE MINISTER OP INDUSTRY IN THE MINISTRY OP COMMERCE AND INDUSTRY (SHRI N. KANUNCO): (a) No, Sir.

Ob) Dees not arise.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is considered necessary to establish such a Council?

SHRI N. KANUNGO: The Estimates Committee has recommended the establishing of such a Council. The Development Councils were instituted in March, 1961 and the Development Council for the Textile Industry includes this aspect also. We are watching the performance of this Development Council and if it is found necessary to have a separate Council for the textile machinery manufacturing industry, it may be established.

SHRI M. P. BHARGAVA: Am I to understand that no firm decision has been taken about establishing this Council and that if circumstances need it, it will be established?

SHRI N. KANUNGO: Yes; we are hoping that such Development Councils for machine building may be necessary for various industries like cement, sugar, textiles and so on. If it is not, because textile machinery may be needed in large quantities, we may consider it.

SHRI NIREN GHOSH: May I know •the composition of this Council and $\leq m$ what basis it is composed?

SHRI N. KANUNGO: There are nineteen Development Councils and the paittern of representation on them is like this: Persons capable of representing the interests of the industrial undertakings, persons having special knowledge of the industry and its technical and other aspects, persons employed in industrial undertakings, 'persons not belonging to the above-stated categories, but capable of representing the interests of the consumers.

ALL INDIA HANDLOOM FABRICS MARKET-ING CO-OPERATIVE SOCIETY LTD._, AND THE HANDLOOM EXPORT ORGANI-SATION

*235. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what are the functions of (i) the All India Handloom Fabrics Marketing Cooperative Society Limi*ed and (ii) the Handloom Export Organisation; and

(b) whether the question of amalgamating the two bodies has been considered by Government?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) The functions of the All India Handloom Fabrics Marketing Co-operative Society Limited are to develop inter-States sales of handloom fabrics within the country. It also assists in a limited way in exports to traditional markets as it has five trading centres abroad. The Handloom Export Organisation which is a subsidiary of the State Trading Corporation do not deal in internal marketing at all but is exclusively devoted to exports.

(b) There is no need to do so.

SHRI M. P. BHARGAVA: May I know the total number of membership of both these committees?

SHRI MANUBHAI SHAH: As far as the Handloom Export Organisation is concerned, it consists of officials, whereas on the All India Handloom